

- (2) Ministry of Food, Agriculture, Community Development and Cooperation.
- (3) Ministry of Railways.
- (4) Department of Works, Housing and Urban Development.
- (5) Directorate General of Posts and Telegraphs.
- (6) Ministry of Defence.

(c) 34 complaints were pending with the Central Vigilance Commission on 31st December, 1968, but have since been disposed of by the Central Vigilance Commission by forwarding them to the Ministries concerned.

(d) Up to 31 st July, 1969 action has been taken as follows :—

Recovery was ordered from the pay of 2 officers one of whom was also censured. Government's displeasure was conveyed to one officer while another was warned. 3 cases have been registered by C.B.I. for regular investigation while departmental action has been recommended against 3 officers.

(e) The question of affording relief to any person did not arise.

L G. POLICE, DELHI

913. SHRI T. SIDDALINGAYA I Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the date on which the present I. G. of Delhi police was so appointed;
- (b) the total number of criminal cases/ murders that took place during the period he is serving as I.G.; and
- (c) the figures of crime/murders for a similar period before the present I.G. took over in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA GHARAN SHUKLA) : (a) 19-8-1968.

(b) and (c) During the period from 19-8-1968 to 15-7-1969, 20,176 criminal cases were reported to Delhi Police as against 20,992 cases during the corresponding previous period. The figures for murders are 86 and 63 respectively.

1947 से पूर्व रेजिडेन्सियों से स्थानांतरित किये गये स्टेनोग्राफर

914. श्री राजनारायण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार में काम करने वाले स्टेनोग्राफरों में से कुछ ऐसे हैं जिन्हें 1947 से पहले रेजिडेन्सियां खत्म होने पर वहां स्थानांतरित किया गया था ;

(ख) क्या यह सच भी है कि इस दरम्यान में अब तक न तो उनको नौकरी पक्की की गई है और न ही उनका लियेन रखा गया है ; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

t [STENOGRAPHERS TRANSFERRED FROM RESIDENCIES BEFORE 1947

914. SHRI RAJNARAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some of the stenographers working under the Government of India were transferred to it on the abolition of Residencies before 1947;

(b) whether it is also a fact that during the course of this period neither their services have been made permanent so far nor their lien has been maintained; and

(c) if so, what are the reasons therefor ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (ग) सूचना एकत्रित की जा रही है और सदन के सभा पटल पर रख दी जायेगी ।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA GHARAN SHUKLA) : (a) to (c) The information is being collected and will be laid on the Table of the House.]

[_] English translation.